

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4468
ANSWERED ON:25.04.2005
YAMUNA ACTION PLAN
Manvendra Singh Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the amount of funds provided by the Union Government for Yamuna Action Plan during 2002-03, 2003-04 and 2004-05;
- (b) the extent of utilisation of these funds by each of the implementing agencies, State-Wise and year-wise;
- (c) whether the Union Government has been monitoring the extent of improvement in the quality of water of river Yamuna as a result of various efforts;
- (d) if so, the details thereof indicating the extent of improvement noticed in this regard so far;
- (e) whether Hon'ble Supreme Court has made critical observations on the failure of the Union Government and the Government of Delhi to clean up the 22 km stretch of the Yamuna passing through the Capital;
- (f) if so, the details thereof and the reasons for failure in cleaning the Yamuna; and
- (g) the steps taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA)

(a) & (b) The amount of funds provided by the Union Government under Yamuna Action Plan to the concerned State Governments during 2002-03, 2003-04, 2004-05 alongwith funds utilized by these States is given at Annexure-I.

(c) & (d) Under the Yamuna Action Plan (YAP), the water quality of river Yamuna is being monitored by Central Pollution Control Board (CPCB) on monthly basis. The present water quality (summer average) for river Yamuna in terms of dissolved oxygen (DO) and bio-chemical oxygen demand (BOD) in comparison of the year 1996 can be seen in Annexure-II. It may be observed that the water quality of river shows BOD levels higher than bathing quality standards of 3.0 mg/l in the entire stretch from Sonapat (Haryana) to Etawah (UP) in 1996. The BOD value in this stretch ranges from 2.50 mg/l to 26.50 mg/l during that year. As against this, the BOD values for the same stretch in 2004 are in the range of 2.3 – 26.50 mg/l. While these values are within the specified limits in the towns of Haryana, the position has not been possible to improve in the States of Delhi and UP as the cities under these States have added significant pollution load during the intervening years due to population increase and increased sewage generation.

(e) to (g) Hon'ble Supreme Court during recent hearing on 12.04.2005 under WP (C) No.725 of 1994 in the matter of news item published in Hindustan Times - "And quiet flows the maily Yamuna", has directed the Union Ministry of Urban Development to examine the matter giving reasons for non-achievement of various targets initiated earlier to the Hon'ble Court and for setting up the minimum time to be taken to ensure clean water of class 'C' category in river Yamuna .

The main reasons for continued pollution of river Yamuna in Delhi are :-

(i) Installed capacity of STPs not being fully utilized at present, as out of a total installed capacity of about 2330 mld, only about 1545 mld capacity is utilized due to silting/settlement of about 91 Km out of total length of 131 kms of trunk sewers.

(ii) Gap of about 580 mld in installed capacity of STPs as out of generation of about 2910 mld of sewage, the installed capacity of STPs is 2330 mld only at present.

The following major item of works are required to be implemented for bringing river water quality to the desired class in Delhi stretch of Yamuna

(a) Rehabilitation/installation of additional sewage treatment capacity of about 580 mld.

(b) Rehabilitation of full length of about 91 kms. of trunk sewers.

- (c) Provision of sewerage facilities in all the unauthorized & resettlement colonies and urban villages.
- (d) Replacement of all undersized sewers by 250 mm dia sewers.
- (e) Use of treated sewage for horticulture/agriculture.
- (f) Commission of all the 15 CETPs in Delhi,.
- (g) Shifting of all the slums located on the banks of river and major drains
- (h) Maintenance of minimum flow in the river of 10 cumecs to be discharged by the 5 riparian States, namely, Haryana, UP, Delhi, Rajasthan and Himachal Pradesh in the river Yamuna.

YAP-II project under implementation by the Govt. of NCT of Delhi with funding from Japan Bank for International Co-operation (JBIC) mainly includes;

- (i) Installation of 135 mld capacity of STP and
- (ii) Rehabilitation about 30 kms of trunk sewers.

The remaining item of works to be taken up for abatement of pollution of river Yamuna in Delhi as mentioned above are to be implemented by Govt. of NCT of Delhi through their own resources including the proposed YAP-III project with JBIC funding. As per directions of the Hon'ble Supreme Court, a high powered committee under the Chairmanship of the Union Secretary, Ministry of Urban Development was constituted for preparation of an Integrated Action Plan for cleaning of River Yamuna in Delhi. The Integrated Action Plan has been prepared for implementation and submitted to the Apex Court in November' 2004.

ANNEXURE -1

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 4468 to be answered on Monday, the April 25, 2005 on Yamuna Action Plan
Detail of Fund released and Fund Utilized under Yamuna Action Plan

(Rs. In Lakhs)

Sl. No	ACTION	2002-03		2003-04		2004-05		Fund Utilized	Fund Released
		Rele-ased	Util-ized	Rele-ased	Util-ized	Rele-ased	Util-ized		
1	DELHI	0.00	0.00	0.00	0.00	0.00	0.00		
2	U.P.	50.00	159.28	0.00	14.48	0.00	0.00		
3	HARYANA	237.00	391.77	0.00	155.47	190.00	13.32		
TOTAL :		287.00	551.05	0.00	169.95	190.00	13.32		

EXTENDED PHASE (YAP)

1	DELHI	9185.00	8509.74	0.00	0.00	0.00	0.00
2	U.P.	604.00	816.17	0.00	42.26	0.00	0.00
3	HARYANA	0.00	152.01	0.00	0.16	0.00	0.00

TOTAL : 9789.00 9477.92 0.00 42.42 0.00 0.00

YAP PHASE-II

1	DELHI	0.00	0.00	0.00	0.00	0.00	0.00
2	U.P.	0.00	0.00	50.00	0.00	0.00	0.00
3	HARYANA	0.00	0.00	0.00	0.00	0.00	0.00

TOTAL : 0.00 0.00 50.00 0.00 0.00 0.00

TOTAL (YAP) 10076.00 10028.97 50.00 212.37 190.00 13.32

Funds utilised by the State Govt. includes the balance carried over from the preceding year

ANNEXURE-II

Annexure-II referred to in reply to parts (c) & (d) Lok Sabha Unstarred Question

No. 4468 to be answered on Monday, the April 25, 2005 on Yamuna Action Plan

Summer Average (March - June) 1996-2004 YAMUNA ACTION PLAN

<-1996-> <2004>

S.NO.	Site	DO	BOD	DO	BOD
		(mg/l)	(mg/l)	(mg/l)	(mg/l)

A. HARYANA

1	Tajewala	11.70	1.20	9.12	1.00
2	Kalanaur	10.40	1.05	8.80	2.30
3	Sonepat	9.75	3.00	7.62	3.00
4	Palla	13.95	6.00	8.25	2.30

B. DELHI

5	Nizamudin Bridge	0.30	25.00	0.00	26.50
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C. UTTAR PRADESH

6	Agra Canal	0.35	26.50	0.35	21.80
7	Majhawali	0.50	22.00	5.75	21.30
8	Mathura	8.10	4.00	5.75	8.30
9	Mathura D/S	8.50	2.50	7.40	9.80
10	Agra U/S	10.65	4.50	12.35	14.50
11	Agra D/S	1.65	9.00	7.15	20.00
12	Batteshwar	13.90	11.00	8.08	12.50
13	Etawah	11.16	7.00	11.75	6.50
14	UDI	9.71	2.00	9.50	1.30
15	AuraiyaJuhika	8.14	5.00	9.35	5.50

> Summer average (March+April+June)